

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 2512**  
TO BE ANSWERED ON- 18/12/2023

**PARTICULARLY VULNERABLE TRIBAL GROUPS SCHEME**

2512. SHRI SUDARSHAN BHAGAT:  
SHRI PARBATBHAI SAVABHAI PATEL:  
SHRI JAMYANG TSERING NAMGYAL:  
DR. SATYAPAL SINGH:  
SHRI DIPSINH SHANKARSINH  
RATHOD:  
SHRI SATYADEV PACHAURI:  
SHRI RAMESH BIDHURI:  
DR. SHRIKANT EKNATH SHINDE:  
DR. HEENA VIJAYKUMAR GAVIT:  
DR. DHAL SINGH BISEN:  
DR. KRISHNA PAL SINGH YADAV:  
SHRI PRATAPRAO PATIL CHIKHLIKAR:  
SHRI UNMESH BHAIYYASAHEB PATIL:  
SHRI KRIPANATH MALLAH:  
SHRI MOHANBHAI KALYANJI  
KUNDARIYA:  
DR. SUJAY RADHAKRISHNA VIKHE  
PATIL:  
SHRIMATI HIMADRI SINGH:  
PROF. RITA BAHUGUNA JOSHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the increase in the budgetary allocation to the Ministry of Tribal Affairs since 2009 year-wise;
- (b) the details of the PM-Particularly Vulnerable Tribal Groups (PVTG) scheme and its aims and objectives;
- (c) whether the Government has taken any other steps to improve the condition and provide benefits to the 75 recognised PVTG groups in India;

- (d) whether the Government has taken any initiatives for bridging the skill gap and enhancing the employability prospects of tribal youth through vocational training programmes, if so, the detail thereof, along with the outcome and financial outlay;
- (e) whether the Government has transformed its approach to tribal development during the last five years; and
- (f) if so, the key milestones and achievements of the Government in this regard?

### ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI BISHWESWAR TUDU)

**(a):** The details of budgetary allocation in respect of Ministry of Tribal Affairs since financial year 2009-10 is tabulated below:

(in Rs. Cr)

FY	Budget Allocation			Revised Allocation		
	Schemes	Non-Scheme	Total	Schemes	Non-Scheme	Total
2009-10	3205.66	14.45	<b>3220.11</b>	2000.16	16.01	<b>2016.17</b>
2010-11	3206.66	13.71	<b>3220.37</b>	3205.86	15.55	<b>3221.41</b>
2011-12	3723.17	16.84	<b>3740.01</b>	3723.01	17.00	<b>3740.01</b>
2012-13	4090.00	18.00	<b>4108.00</b>	3100.00	15.55	<b>3115.55</b>
2013-14	4279.14	16.80	<b>4295.94</b>	3879.05	17.00	<b>3896.05</b>
2014-15	4479.19	18.77	<b>4497.96</b>	3850.01	21.87	<b>3871.88</b>
2015-16	4792.38	26.83	<b>4819.21</b>	4550.01	23.79	<b>4573.80</b>
2016-17	4800.14	26.36	<b>4826.50</b>	4798.64	27.86	<b>4826.50</b>
2017-18	5300.14	29.18	<b>5329.32</b>	5293.30	36.02	<b>5329.32</b>
2018-19	5957.18	42.82	<b>6000.00</b>	5957.50	42.50	<b>6000.00</b>
2019-20	6847.89	47.07	<b>6894.96</b>	7293.66	46.50	<b>7340.16</b>
2020-21	7355.76	55.24	<b>7411.00</b>	5472.50	35.50	<b>5508.00</b>
2021-22	7484.07	40.80	<b>7524.87</b>	6126.46	54.84	<b>6181.30</b>
2022-23	8406.92	45.00	<b>8451.92</b>	7246.30	54.70	<b>7301.00</b>
2023-24	12386.00	75.88	<b>12461.88</b>	Being finalized		

**(b):** Ministry of Tribal Affairs is implementing the scheme of “Development of PVTGs” with the objective of overall socio-economic development and welfare of these most vulnerable sections among tribal people. Funds are provided to the concerned State Government / UT on the basis of their proposals for Conservation cum Development (CCD) plans.

**(c):** Government has recently launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) that aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, and sustainable livelihood opportunities.

Ministry of Tribal Affairs is also implementing a flagship scheme “Eklavya Model Residential School (EMRS)” to provide quality education to ST Students from class 6th to 12th. 5% seats in each of the EMRSs is reserved for PVTG students.

In the scheme of National Fellowship, 25 slots out of 750 slots are reserved for PVTG students. Under National Overseas Scholarship for ST students, 3 slots out of 20 slots are reserved for PVTG candidate.

**(d):** Ministry of Tribal Affairs provides financial assistance to the State Governments under Grants under Proviso to Article 275(1) of the Constitution. It is a 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State which includes various sectors viz. (i) Education (ii) Health (iii) Agriculture, Horticulture, Animal Husbandry (AH), Fisheries, Dairy & others in Primary Sector (iv) Other income generating schemes to augment Tribal household economy and (v) Administrative structure / Institutional framework & Research studies. The details of funds approved/released for Skill Development and Vocational Training under grants under proviso to Article 275(1) during last 03 years are as under:

(Rs. in lakh)

S. No.	State	No. of activities	Funds approved 2020-21	No. of activities	Funds approved 2021-22	No. of activities	Funds approved 2022-23
1.	Gujarat	0	0.00	03	1504.64	01	1360.00
2.	Maharashtra	02	400.00	0	0.00	0	0.00
3.	Manipur	02	348.17	01	150.00	0	0.00
4.	Mizoram	05	150.00	05	150.00	0	0.00
5.	Nagaland	0	0.00	0	0.00	02	110.00
<b>Total</b>		<b>09</b>	<b>898.17</b>	<b>09</b>	<b>1804.64</b>	<b>03</b>	<b>1470.00</b>

Ministry is implementing the scheme 'Pradhan Mantri Janjatiya Vikas Mission' (PMJVM) which envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities through Van Dhan Vikas Kendra (VDVK) and also provides funds to states for procuring Minor Forest produce on minimum support price. An amount of Rs. 15 lakhs is currently provided towards each VDVK for incurring expenditure on raw material, training and capacity building, Tool kits and machinery (equipment).

**(e) & (f):** Government has formulated the scheme of 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' for integrated development of villages for 5 years (2021-22 to 2025-26). Under the Scheme, 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs have been identified for undertaking development programs / activities through convergence approach amongst Ministries to bridge gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Inter village /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub- Centre, Drinking water facility, Drainage and solid waste management and bring about saturation. The State-wise details of the villages covered and funds released during 2021-22 and 2022-23 are as under:

(Rs. in lakh)

S. No.	Name of State	No. of Villages	2021-22	2022-23
		Total No. of Villages	Total Released	Funds Released
1	Andhra Pradesh	517	0.00	0.00
2	Arunachal Pradesh	141	733.68	0.00
3	Assam	1700	8743.02	11538.22
4	Bihar	184	774.44	0.00
5	Chhattisgarh	4029	15595.8	23021.82
6	DNDD	55	0.00	173.23
7	Goa	21	0.00	0.00
8	Gujarat	3764	15916.78	19401.76
9	Himachal Pradesh	90	377.03	288.09
10	J & K	302	0.00	932.39
11	Ladakh	132	0.00	470.925
12	Jharkhand	3891	6531.79	6915.28
13	Karnataka	507	2139.9	937.48
14	Kerala	6	0.00	0.00
15	Madhya Pradesh	7307	12268.76	27694.54
16	Maharashtra	3605	0.00	13485.495
17	Manipur	254	427.98	295.47
18	Meghalaya	836	0.00	3342.30
19	Mizoram	344	580.83	1818.605
20	Nagaland	530	886.53	2233.97
21	Odisha	1653	2771.68	1001.24
22	Rajasthan	4302	7224.71	15269.66
23	Sikkim	62	0.00	0.00
24	Tamil Nadu	167	285.32	285.62
25	Telangana	533	2262.18	1681.035
26	Tripura	375	631.78	904.48
27	Uttarakhand	64	0.00	0.00
28	Uttar Pradesh	183	0.00	0.00
29	West Bengal	874	0.00	3495.20
	<b>Total</b>	<b>36428</b>	<b>78152.21</b>	<b>135186.81</b>

Eklavya Model Residential Schools (EMRS) is a central sector scheme introduced in the year 1997-98 to provide quality education to Scheduled Tribes (ST) students (Class 6th to 12th) in remote areas to enable them to access the best opportunities in education and to bring them at par with the general population. Realizing the importance of the EMRS, in the Union Budget of 2018-19, Government announced that every block with 50% or more ST population and at least 20,000 tribal persons, is to have an EMRS. Accordingly, the target of establishing 740 EMRSs across the country has been set up which is likely to benefit more than 3.5 lakh ST children. National Education Society for Tribal (NESTS) an autonomous society has been established to administer the scheme. As on date, 694 schools have been sanctioned by the Ministry, out of which 401 are reported to be functional benefiting about 1,18,982 ST children.

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